

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**CORAM:**

(IB) 383 (ND)/2017

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017**

**NAME OF THE COMPANY:** M/s Alloy Steels Emporium (P) Ltd. Vs. M/s Steelco India Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 9 of IBC, 2016

| <b>S.NO.</b> | <b>NAME</b> | <b>DESIGNATION</b> | <b>REPRESENTATION</b> | <b>SIGNATURE</b> |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|

|  |                        |  |  |  |
|--|------------------------|--|--|--|
|  | For the Petitioner (s) | : Mr. Shubhayu Roy, Advocate<br>Mr. Soumya Dutta, Advocate |  |  |
|--|------------------------|--|--|--|

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|--|------------------------|--------|--|--|
|  | For the Respondent (s) | : None |  |  |
|--|------------------------|--------|--|--|

**ORDER**

Ld. Counsel for the Petitioner submits that he shall be filing his affidavit of service during the course of the day.

To come up on 13<sup>th</sup> October, 2017.

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—Sd—

**(S. K. Mohapatra)**  
**Member (T)**

—Sd—

**(Ina Malhotra)**  
**Member (J)**